EXTRAORDINARY
PART II—Section 3—Sub-section (ii)
PUBLISHED BY AUTHORITY

MINISTRY OF CORPORATE AFFAIRS

NOTIFICATION

New Delhi, the 15th May, 2009

S.O. 1241(E)—In exercise of the powers conferred by sub-section (3) of Section 1 of the Competition Act 2002 (12 of 2002), the Central Government hereby appoints the 29th day of May, 2009 as the date on which Sections 3, 4, 18, 19, 21, 24, 26, 27, 28, 32, 35, 36, 38, 41, 42, 43, 45, 46, 47, 48, 54, 55 and 56 of the said Act shall come into force.

[F. No. 544/2003-IGC/CS]

AVINASH K. SRIVASTAVA, Jt. Secy.